

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1417/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ANIL KUMAR GUPTA

Respondent(s)

(IA No. 155208/2021 - EXEMPTION FROM FILING O.T.)

Date : 16-08-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mrs. Aishwarya Bhati, A.S.G.
Mr. Sonia Mathur, Sr. Adv.(NP)
Mr. Pranay Ranjan, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Ms. Sairica S Raju, Adv.
Mr. Digvijay Dam, Adv.
Ms. Manisha Chava, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Virag Gupta, Adv.
Mr. Vishal Arun Mishra, Adv.
Ms. Ankita Chaudhary, Adv.
Ms. Harshita Nigam, Adv.
Ms. Saumya Srivastava, Adv.
Mr. Rohit Amit Sthalekar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Adjourned for a week.

Leave is given to file additional affidavit, to the appellant
- State.

(NIRMALA NEGI)
COURT MASTER (SH)(VIDYA NEGI)
ASSISTANT REGISTRAR